

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. OF

Applicant (s)

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<p><u>O.A. No.472/2011</u> <u>Date of Order : 06.02.2012</u></p> <p>Mr. S.P. Singh, counsel for applicant. Mr. Ankur Mathur, proxy counsel for Mr. Vinit Mathur, counsel for respondents.</p> <p>Learned counsel for the applicant submits that this O.A. had been filed by the applicant for seeking direction upon the respondents to re-conduct the examination of paper-III for the selection to the post of Inspector. He has submitted that the respondents have since already re-conducted the examination, as prayed for by the applicant in this O.A., and, therefore, he submits that this O.A. has become infructuous.</p> <p>On the submission of the learned counsel for the applicant, the O.A. is dismissed as having become infructuous.</p> <p><i>V. Ajay Kumar</i> (V. Ajay Kumar) Judicial Member</p> <p><i>Sudhir Kumar</i> (Sudhir Kumar) Administrative Member</p>

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